

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016
APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016
APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016
APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016
APPEAL NO. 183 OF 2016 & IA NO. 396 OF 2016
APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016
APPEAL NO. 185 OF 2016 & IA NO. 399 OF 2016
APPEAL NO. 186 OF 2016 & IA NO. 401 OF 2016

Dated: 5th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 178 OF 2016 & IA No. 389 OF 2016

In the matter of:-

Torrent Power Ltd.

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Chetan Bandela
Mr. Tapan
Mr. Tushar Bhardwaj
Mr. Vivek Paul Oriel

Counsel for the Respondent(s)

: Ms. Sikha Ohri
Mr. Nimesh Kr. Jha a/w
Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

Mr. Subhash Chandran for R.8

APPEAL NO. 179 OF 2016 & IA NO. 390 OF 2016

In the matter of:-

Torrent Power Ltd.

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Chetan Bandela
Mr. Tapan
Mr. Tushar Bhardwaj
Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Ms. Sikha Ohri
Mr. Nimesh Kr. Jha a/w
Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

Mr. Subhash Chandran for R.8

APPEAL NO. 180 OF 2016 & IA NO. 392 OF 2016

In the matter of:-

Torrent Power Ltd.

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Chetan Bandela
Mr. Tapan
Mr. Tushar Bhardwaj
Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Ms. Sikha Ohri
 Mr. Nimesh Kr. Jha a/w
 Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Poorva Saigal
 Mr. Shubham Arya for R-2

Mr. Subhash Chandran for R.9

APPEAL NO. 181 OF 2016 & IA NO. 394 OF 2016

In the matter of:-

Torrent Power Ltd. Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Deepa Chawan
 Mr. Hardik Luthra
 Mr. Chetan Bandela
 Mr. Tapan
 Mr. Tushar Bhardwaj
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Ms. Sikha Ohri
 Mr. Nimesh Kr. Jha a/w
 Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Poorva Saigal
 Mr. Shubham Arya for R-2

Mr. Subhash Chandran for R.9

APPEAL NO. 183 of 2016 & IA NO. 396 of 2016

In the matter of:-

Torrent Power Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Deepa Chawan
 Mr. Hardik Luthra
 Mr. Chetan Bandela
 Mr. Tapan
 Mr. Tushar Bhardwaj
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Ms. Sikha Ohri
 Mr. Nimesh Kr. Jha a/w
 Mr. S.R. Pandey (Rep.) for R.1

 Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Poorva Saigal
 Mr. Shubham Arya for R-2

 Mr. Subhash Chandran for R.8

APPEAL NO. 184 OF 2016 & IA NO. 397 OF 2016

In the matter of:-

Torrent Power Ltd.

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Deepa Chawan
 Mr. Hardik Luthra
 Mr. Chetan Bandela
 Mr. Tapan
 Mr. Tushar Bhardwaj
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Ms. Sikha Ohri
 Mr. Nimesh Kr. Jha a/w
 Mr. S.R. Pandey (Rep.) for R.1

 Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Poorva Saigal
 Mr. Shubham Arya for R-2

 Mr. Subhash Chandran for R.8

APPEAL NO. 185 of 2016 & IA NO. 399 of 2016

In the matter of:-

Torrent Power Ltd. ...Appellant(s)
Vs. Gujarat Electricity Regulatory Commission& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Deepa Chawan
 Mr. Hardik Luthra
 Mr. Chetan Bandela
 Mr. Tapan
 Mr. Tushar Bhardwaj
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Ms. Sikha Ohri
 Mr. Nimesh Kr. Jha a/w
 Mr. S.R. Pandey (Rep.) for R.1

 Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Poorva Saigal
 Mr. Shubham Arya for R-2

 Mr. Subhash Chandran for R.9

APPEAL NO. 186 of 2016 & IA NO. 401 of 2016

In the matter of:-

Torrent Power Ltd. ...Appellant(s)
Vs. Gujarat Electricity Regulatory Commission& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Deepa Chawan
 Mr. Hardik Luthra
 Mr. Chetan Bandela
 Mr. Tapan
 Mr. Tushar Bhardwaj
 Mr. Vivek Paul Oriel

Counsel for the Respondent(s) : Ms. Sikha Ohri

Mr. Nimesh Kr. Jha a/w
Mr. S.R. Pandey (Rep.) for R.1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

Mr. Subhash Chandran for R.9

ORDER

We have heard learned counsel for the appellant for some time.

List these matters for further hearing on **25.10.2016 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson